

atrocities were committed on them and their other properties were destroyed; and

(b) whether the Central Government propose to take up the matter with the State Government for their rehabilitation?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI-MATI RAM DULARI SINHA): (a) and (b) The State Government of Andhra Pradesh has been requested to furnish the information and materials. The information will be laid on the Table of the House as soon as it is received from the Government of Andhra Pradesh.

Periodical reports of the Indian High Commission in the U.K. regarding steps taken Jiy British Government to curb anti-India activities of Sikh extremists

1768. SHRI SURESH PACHOURI:

SHRI J. P. GOYAL:

SHRI RAMCHANDRA
BHARADWAJ:

Will the PRIME MINISTER be pleased to state whether the Indian High Commission in Britain sends periodical reports to the Government of India about the steps taken by the British Government to curb the activities of the Sikh extremists in that country?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI KHURSHID ALAM KHAN): The Indian High Commission in London keeps the Government of India informed about all aspects of anti-Indian extremists activities in the U.K. Appropriate steps are taken by Government, as necessary.

Indo-Bangladesh efforts to sort out unresolved issues

1769. SHRI SURESH PACHOURI:

SHRI J. P. GOYAL:

SHRI RAMCHANDRA
BHARADWAJ:

Will the PRIME MINISTER be pleased to state:

(a) whether the Government of India have expressed desire to sort out the un-

resolved issues between Bangladesh and India through negotiations;

(b) if so, the nature of the unresolved issues;

(c) what has been the response of the Bangladesh Government in this regard; and

(d) when the negotiations are likely to take place to sort out the issues?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI KHURSHID ALAM KHAN): (a) Yes, Sir.

(b) The more important unresolved issues are; The Question of augmentation and sharing of the Ganga waters; the large scale and continuing illegal immigration from Bangladesh; and, the vesting of properties in Bangladesh of Indian Nationals and their Bangladeshi co-sharers.

On Tin Bigha, Government remains committed to handing over the corridor on lease to Bangladesh.

There are, in addition, a few subjects such as; the delimitation of the Maritime Boundary, problems involving common border rivers and the sharing of Teesta waters etc. which the two sides continue to discuss.

(c) The Bangladeshi leaders, including President Ershad, have welcomed Government's initiative to resolve the outstanding issues through negotiation.

(d) Talks to resolve some of the more important and pressing issues would be held shortly.

Pakistani Commandos sneaking into Punjab

1770. SHRI SUSHIL CHAND
MOHUNTA;

SHRI MUKHTIAR SINGH
MALIK:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that a number of Pakistani Commandos have sneaked